

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 02-09-2021 To 02-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	47/2021	MANOJ SUTRADHAR @ MANIK SUTRADHAR AND ORS	SWARUP DAS	22-09-2021	1. INSUFFICIENT COURT FEES IN RESPECT OF CPAN
2	CRM	937/2021	BIEKY TAMANG @ BIKI TAMANG	JAYDEEP KANTA BHOWMIK	23-09-2021	1.NAME OF THE PETITIONER IN THE PRESENTATION FORM DOES NOT MATCH WITH HIS NAME IN THE CAUSE TITLE. 2.PS CASE DATE IS INCORRECT AT PAGE NO. 1. 3.UNdertaking IS MISSING IN THE VAKALATNAMA.
3	CRR	143/2021	PRAVEEN MUNDHRA AND ORS	AVROJYOTI DAS	23-09-2021	1.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING) IN THE PETITION.
4	WPA	1192/2021	DRISAA DAS CHOUDHURY	ADITYA MONDAL	22-09-2021	1. ADDRESS OF THE RESPONDENT IN THE FORM A DOES NOT MATCH WITH THE ADDRESS WRITTEN IN THE CAUSE TITLE.
5	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	23-09-2021	COMPLETE POSTAL ADDRESS (WITH PIN CODE) OF THE RESPONDENT IN THE PRESENTATION FORM SHOULD BE SAME AS WRITTEN IN THE CAUSE TITLE.
6	WPA	1221/2021	SANTOSH ROY	BABLU MITRA	23-09-2021	NAME OF THE DEPONENT DOES NOT MATCH WITH HIS SIGNATURE IN AFFIDAVIT.

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